

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/_____/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the July, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(S) 456 dtd. 20.07.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 22.07.2021 and 23.07.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 20.07.2021 till the morning of 26.07.2021, has been granted. However, you have been asked to make own arrangement in respect of official Driver. The District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/3077 /A, dated 23-07-2021

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)

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